

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 627/2015

New Delhi, this the 27<sup>th</sup> day of October, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Binil P.T., Aged 38 years,  
WET/Work Experience Teacher, Group 'C'  
S/o Late Shri Thampan P.M.,  
895-B, Yagna Apartment, Mehrauli,  
New Delhi-110030.  
Working in Kerala Education Society,  
Senior Secondary School,  
SMS Marg, Near KG Marg,  
New Delhi-110001.

.. Applicant

(By Advocate : Shri E.J. Varghese)

Versus

1. The Govt. of NCTD,  
Through the Chief Secretary,  
Delhi Secretariat,  
New Delhi-110013.
2. The Director of Education,  
Directorate of Education,  
Old Secretariat,  
Delhi-110054.
3. The Principal,  
Kerala Education Society,  
Senior Secondary School,  
SMS Marg, Near KG Marg,  
New Delhi-110001.

.. Respondents

(By Advocate : Shri Vijay Pandita)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, Shri E.J. Varghese, learned counsel appearing for the applicant, submits that the O.A. has been filed before this Tribunal inadvertently and he may be permitted to withdraw the O.A. with liberty to approach the appropriate legal forum.

2. In the circumstances, the O.A. is dismissed as withdrawn, with liberty to the applicant to approach the appropriate legal forum within two weeks from the date of receipt of a copy of this order, in accordance with law. No order as to costs.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

/Jyoti/